

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

39. M.A. 2607/2019  
IN  
C.P. 773/2017

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.02.2021**.

NAME OF THE PARTIES: Arya Mittara  
V/S  
Marke Precitech Pvt Ltd

SECTION 59-213-241- 242 OF COMPANIES ACT, 2013

---

**ORDER**

The matter is taken up through virtual hearing.

At the request of both sides, list this matter on 08.04.2021.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)